

OFFICE OF THE DISTRICT & SESSIONS JUDGE, LUDHIANA

PUBLIC NOTICE

Applications on prescribed proforma are invited for filling up of one post of Lift Operator at Judicial Courts Complex, Ludhiana and 2 posts of Lift Operators at Sub-Divisional Courts, Samrala, on contract basis (against non-sanctioned post) at the rates fixed by the Deputy Commissioner, Ludhiana, for the financial year 2021-22. The application on prescribed proforma shall reach the below mentioned address by 29.10.2021 before 5:00 PM :-

*"Office of the District & Sessions Judge, Ludhiana,
New Judicial Courts Complex, Ludhiana"*

For further details and specimen of proforma, candidates can see Employment Notice No.6 of 2021, which is available on the official website "<https://districts.ecourts.gov.in/ludhiana>."

The candidates who had applied against employment notice No.5 of 2021 as issued by this office, need not to apply again.

ln
District and Sessions Judge,
Ludhiana²

Endst. No. 5095 /G Dated, Ludhiana the 13 October, 2021.

A copy is forwarded to the followings for information and necessary action:-

1. All the District & Sessions Judges in the State of Punjab (alongwith Copy of Employment Notice No.6 of 2021) with request to display this notice on the Notice Boards of their Courts;
2. All the Judicial Officers working in this Sessions Division, to display the notice on the Notice Boards of their Courts;
3. The Deputy Commissioner, Ludhiana with a request to get it displayed on the notice Board of his office;
4. The Editor, Daily Suraj, lan with a request to publish the above-mentioned notice and send the copy of newspaper along with bill, to this office at the earliest;
5. The Deputy Director, Employment Generation and Training, District Bureau of Employment Generation and Training, Ludhiana alongwith copy of Employment Notice No.6 of 2021 and form of notification of vacancies with the request to send applications of eligible candidates with list;
6. The System Officer with the directions to upload the above public notice alongwith Employment Notice No.6 of 2021 on the official website of "<https://districts.ecourts.gov.in/ludhiana>."
7. Daftri of this office with a direction to display this notice on the Notice Board of this Office.

ln
District and Sessions Judge,
Ludhiana²

EMPLOYMENT NOTICE

NO.6 OF 2021

OFFICE OF THE DISTRICT AND SESSIONS JUDGE,
LUDHIANA

Applications on prescribed proforma are invited from the eligible candidates for filling up of 1 (one) post of Lift Operator at Judicial Courts Complex, Ludhiana and 2 (two) posts of Lift Operators at Sub-Divisional Courts, Samrala, on contract basis (against non-sanctioned posts), at the rates fixed by the Deputy Commissioner, Ludhiana, for the financial year 2021-22, alongwith attested copies of relevant testimonials i.e. proof of qualification, date of birth, category etc. alongwith two passport size photographs (one to be pasted on the right upper side of the prescribed proforma), up till the 5:00 PM of 29.10.2021:-

Educational Qualification	Age Limit	Number of Posts
1. Matriculation from a recognized board or equivalent thereto with Punjabi passed as one subject; and 2. ITI Trade certificate in Mechanical/ Electrical from any Govt. Institute or its equivalent.	The candidate should be between 18 to 37 years of age as on 1.1.2021. The relaxation of age will be given to the candidates belonging to reserve category, as per rules.	General 2
		SC (Mazbhi/ Balmiki) 1
		Total 3

- The above-mentioned reservation roster will be observed, provided that where no candidate of reserved category is available, then appointment shall be made from general category.
- Number of vacancies may be altered without any prior notice.
- Only Scheduled Caste candidates of Punjab domicile are eligible for seeking benefit of reservation. Candidates who belong to reserve category shall attach copy of their respective category certificate duly issued by the competent authority failing which he/ she will be considered in General Category.
- Candidates having experience in maintenance/ operation of lifts shall be given preference.
- The candidates who had applied against employment notice No.5 of 2021 as issued by this office, need not to apply again.

DATE, TIME & VENUE OF INTERVIEW: -

The interview will be conducted tentatively on 10.11.2021 at 10:00 AM at New Judicial Courts Complex, Ludhiana. However, candidates in their


own interest are advised to check the official website, frequently, for updates. No separate/ individual information will be given to any candidate by this office.

SELECTION CRITERIA: -

The selection of the candidates shall be made on the basis of interview.

NOTES

1. Application on prescribed proforma should be legibly filled up in CAPITAL LETTERS with complete particulars. Candidate has to send the "signed application form" along with all required supporting documents. Application sent by post in an envelope must be super scribed "APPLICATION FOR THE POST OF LIFT OPERATOR ON CONTRACT BASIS-2021." Further, one envelope should contain only one application.
2. The forms which are wrongly filled up or incomplete information will be summarily rejected. No correspondence in this regard will be made by this office.
3. This office will not be responsible for any postal delay or wrong delivery, whatsoever. Applications received after due date shall not be entertained.
4. The candidates are required to bring at least one photo ID proof on the day of interview.
5. The candidates shall wear masks throughout the process of his/her interview. Further, the candidates will strictly adhere to the guidelines issued by the MHA, India, State Govt and Hon'ble High Court viz-a-viz COVID-19.
6. No separate TA/DA will be given to the candidates appearing for interview.
7. The scheduled interview can be postponed/ cancelled, without any prior notice. In that case, next date of test shall be displayed on the notice board of this Office as well as on the website, stated above. No separate intimation will be sent to any candidate.
8. The admission of applicants at all stages of the recruitment process will be purely provisional and subject to their satisfying the prescribed eligibility conditions by way of furnishing documentary proof in support thereof. If on verification at any stage before or after the said process and even after the completion of selection process, if it is found that an applicant does not fulfil any of the eligibility condition, his/her candidature shall stand cancelled without any further notice and with consequential effect.
9. The number of vacancies as shown above are tentative and may be increased or decreased in future due to administrative exigencies and this office reserves the right to prepare a Merit List/ Waiting List of the candidates with more than actual/tentative number of vacancies.
10. In case the sufficient/required number of candidates are not available in any of the respective reserved category, then the vacancies left unfilled in such reserved category may be filled by this office from amongst the candidates available in unreserved category, subject to their availability.
11. Merely satisfying the eligibility criterion does not entitle a candidate to be selected. This office shall reserve the right to alter/modify or change any of the terms and conditions including selection criteria etc. spelt out in the public notice/employment notice.


District and Sessions Judge,
Ludhiana

(PROFORMA)

APPLICATION FOR THE POST OF LIFT OPERATOR ON CONTRACT BASIS-2021

1.	Name	:	
2.	Father's Name/Husband Name	:	
3.	Date of Birth	:	
4.	Age as on 1.1.2021 (attach proof)	:	
5.	Qualification (Attach Proof)	:	
6.	Whether Punjabi passed upto matriculation or equivalent thereto (attach proof)	:	
7.	Whether ITI Passed or not. (attach proof)	:	
(a)	If yes, specify the filed	:	<input type="checkbox"/> ITI Electrical <input type="checkbox"/> ITI Mechanical
8.	Category (Attach Proof)	:	
9.	Choice of station	:	<input type="checkbox"/> Ludhiana <input type="checkbox"/> Samrala <input type="checkbox"/> Both
10.	Permanent Address	:	
11.	Details of experience, if any (attach proof)	:	
12.	Correspondence Address	:	
13.	Nationality	:	
14.	Telephone/Mobile No.	:	

Signature of candidate